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Title: Regarding wild animal menance in Idukki, Kerala.

ADV. DEAN KURIAKOSE (IDUKKI): Sir, I would like to tell you about a serious issue that our farmers are facing in Kerala.

As per the answer given on the floor, last week, to our hon. Member, Shri Anto Antony, more than 100 people were killed by animal attacks in Kerala. In my constituency, more than 30 people were killed.

Sir, in my constituency, there is more than 300 kilometres of forest boundary and more than 30,000 hectares of farmers' land which is now uncultivable due to frequent elephant attacks. There are so many preventive measures already taken by the Government, like the Project Tiger and the Project Elephant. It also provided funds for the restoration of natural water bodies and food sources within the forest area to minimise the human-animal conflicts.

Sir, I have five suggestions to prevent the animal attacks. Firstly, the large conversion of forest land by the forest department for commercial purpose, including the plantations like eucalyptus, teak etc. should be stopped. It is inducing the animals to go outside the forests.

Secondly, we should erect a strong rail fencing. In my opinion, rail fencing is better. The solar fencing which is being used is totally ineffective.

Thirdly, we should give a proper compensation. That means, an effective compensation should be given to the victims.

Sir, I have another valid suggestion. The carrying capacity of forests must be scientifically assessed and steps must be taken to control the number of wild animals. Thank you.

माननीय अध्यक्ष : श्री कास्मे फ्रांसिस्को कोईटानो सर्दिन्हा ।

माननीय सदस्य, मैंने आपको बोलने का मौका दिया है ।

...(व्यवधान)

श्री फ्रांसिस्को सर्दिन्हा (दक्षिण गोवा): सर, थैंक्यू, मुझे पहली बार बोलने का मौका दिया गया है । ...(व्यवधान)

माननीय अध्यक्ष : पहली बार नहीं, आप वॉक-आउट कर गए, तब भी मैंने मौका दिया है ।

...(व्यवधान)